

Signing of pacts with Iran on gas supply

2729. SHRI D. RAJA:

SHRI SYED AZEEZ PASHA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Government is considering a proposal to walk out of the proposed Iran-Pakistan-India gas pipeline project and continue talks with Tehran for a deep-sea pipeline project that avoids Pakistan;

(b) if so, the details thereof;

(c) whether Government has signed two pacts with Iran regarding our energy needs; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) No Sir.

(b) Does not arise in view of (a) above.

(c) and (d) No Sir. However, a Memorandum of Agreement (MoA) has been signed between Indian Companies and Iranian Companies on December 01, 2009.

Committee to look into MNREGS

2730. DR. T. SUBBARAMI REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Centre has constituted a committee of experts to look into lacunae in implementation of its flagship job guarantee programme;

(b) if so, whether the committee will also look into the issue of creating a separate price index for the beneficiaries of Mahatma Gandhi National Rural Employment Guarantee Scheme and linking the wages with Consumer Price Index; and

(c) if so, by when the committee is likely to submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No, Sir. The Ministry has not constituted any committee of experts to look into lacunae in the implementation of its flagship job guarantee programme.

(b) The Ministry has separately requested Ministry of Labour and Employment to form a group to examine the issue of creating a separate price index for the beneficiaries of Mahatma Gandhi NREGA.

(c) Does not arise in view of (a) above.